

F. No. J-11017/22/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 21st August, 2020

ORDER

The President is pleased to engage Shri **Apoorv Kurup**, Advocate as Central Government Standing Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Delhi
Central Government Standing Counsel

Name of Advocate	Contact details	Enrollment No.
Shri Apoorv Kurup	A2/141, Lower Ground Floor, Safdarjung Enclave, New Delhi-110029 Mob: 8800332253 Tel. 011-41733001 Email: apoorv@akurup.com	D/554/2005

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Shri Apoorv Kurup, CGSC as mentioned herein above.
6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
7. Cash (LA) Section for the payment of retainership fee as per entitlement to aforesaid CGSC with effect from the date of this order.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
10. Guard File/Judicial Section with 5 spare copies.


for Section Officer (Judicial)
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